

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1136 of 2020

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

03/11.09.2020: As prayed for, three weeks time is allowed to the counsel for the petitioner to remove the defect as the same cannot be ignored.

List this case after removal of the defect(s) as pointed out by the office.

Anu/-

(ANANDA SEN, J.)